

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No.62/9020/2020**

This the **02<sup>nd</sup>** day of August, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Mustafa Sheikh & Another.

.....**Applicants**

(Advocate:- Mir Majid Bashir – not present)

**Versus**

State of Jammu and Kashmir through Commissioner / Secretary to Government, Higher Education Department, Civil Secretariat, Jammu and others.

.....**Respondents**

(Advocate: Mr. Rajesh Thapa, Dy. AG)

**O R D E R [O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 16.04.2021 nobody had joined the video conference on behalf of the applicants and today also none appears for the applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

Anand...